

Dated: 14.01.2022

ORDER NO. 09 of 2022


Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for CESTAT, New Delhi from 17.01.2022 to 21.01.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.01.2022 to 21.01.2022 2:30 P.M.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi and Ahmedabad/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar